

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
IA No. 98/JPR/2020
IA No. 239/JPR/2020
IA No. 270/JPR/2020
IA (CA) No. 21/JPR/2023
IA (CA) No. 25/JPR/2023
MA(CA) No. 01/JPR/2023
CP No. 231/241-242/JPR/2019
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sandeep Taneja, Adv.
Saurabh Jain, Adv.
For the Respondent : Prakul Khurana, Adv.
Samay Maheshwari, Adv.
Shivangshu Naval, Adv.
Akanksha Noval, Adv.

ORDER

Heard Mr. Sandeep Taneja, Adv. along with Mr. Saurabh Jain, Adv. appearing on behalf of the Petitioners. Learned counsel for the Petitioners has concluded his arguments. List the matter for arguments on behalf of the Respondents on 14.05.2024 & 15.05.2024 at 02:30 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 16, 2024

M.S.